Unstarred Questions

(a) whether it is a fact that Government is going to set up a separate Commission for forest produce;

(b) if so, the details of the proposal; and

(c) to what extent the proposed Commission helps would ameliorate the living condition of tribal people in the country?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO S. KHANDELA): (a) to (c) Dr. T. Haque Committee was constituted by Ministry of Panchayati Raj to look into aspects of Minimum Support Price (MSP), Value addition and marketing of Minor Forest Produce (MFP) in Fifth Schedule Areas. One of the recommendations is to set up a MFP Price Commission. On the basis of the recommendations of the committee, a Central Sector Scheme of Minimum Support Price only for Minor Forest Produce has been contemplated to ensure better returns to the MFP gatherers.

Suggestion for inclusion as Scheduled Tribes from Government of Odisha

2913. SHRI A.V. SWAMY: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the number and names of the ethnic groups suggested for inclusion as Scheduled Tribes received from Government of Odisha;

- (b) how many of them have been taken up for inclusion so far;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO S. KHANDELA): (a) to (d) This Ministry has not received any specific proposal for inclusion of ethnic groups as such in the list of Scheduled Tribes. However, Government of Odisha has sent proposals for inclusion of 167 communities in the list of STs and the details are given in the Statement (*See* below). The Government on 15.06.1999 (further revised on 25.06.2002) had approved the modalities for deciding claims for inclusion in, exclusion from and other modifications in the Orders specifying Scheduled Castes and Scheduled Tribes lists. According to these modalities, only those proposals which have been recommended by the concerned State Government, the Registrar General India (RGI) and the National Commission for Scheduled Tribes are to be considered for amendment of legislation. This procedure has not been completed.

Statement

Sl.	No. Name of community	Sl. No. Name of community
1	2	1 2
1.	Amanatia	22. Bhagata
2.	Bhattada	23. Bhaghata
3.	Bhottar	24. Bhuinya
4.	Bodo Bhottada	25. Bhumija
5.	Banda Paraja	26. Boj Gadaba
6.	Bonda Paraja	27. Bareng Jhodia Paroja
7.	Beldar Gond	28. Cheronga Kolha
8.	Budu Kondh	29. Chapua Kamar
9.	Budha Kondh	30. Dhurava
10.	Buri Kondh	31. Dhurua
11.	Buda Kandha	32. Desia Kondh
12.	Buri Kandha	33. Dongria Kondh
13.	Budha Kandha	34. Desua Kandha
14.	Boda Savara	35. Desi Kandha
15.	Boda Savar	36. Dudu Kandha
16.	Bhima	37. Danguria Kandha
17.	Babhili Saora	38. Dongria Kandha
18.	Bhukta	39. Desua Kondh
19.	Bhogta	40. Didaya
20.	Bhokta	41. Dudha Kharia
21.	Bhagta	42. Dalki Kharia

List of communities for inclusion as Scheduled Tribes received from the Government of Odisha

192	Written	Answers
1/2	,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	111010010

vers to [RAJYA SABHA] Unstarred Questions

1	2	1	2
43.	Dhangara	67.	Kumbi Saora
44.	Eranga Munda	68.	Kurumba Saora
45.	Eranga Kolha	69.	Kanohar Saora
46.	Gampa Koya	70.	Kuduba Sora
47.	Gumpa Koya	71.	Kampa Saora
48.	Gontar Saora	72.	Kolha Lohara
49.	Jadu Savar	73.	Khandayat Bhuinya
50.	Jurei Savar	74.	Koara
51.	Jathi Saora	75.	Koitor
52.	Joda Saora	76.	Kalanga
53.	Jodu Saora	77.	Kadar Kalanga
54.	Jathi Savar	78.	Kandhia
55.	Jodia Kandh	79.	Konda Paroja
56.	Kaur	80.	Kol Kamar
57.	Kumar	81.	Luhura
58.	Kutia Kondh	82.	Lohara
59.	Kandh Gauda	83.	Laban
60.	Kandh Paroja	84.	Labana
61.	Kuttia Kandha	85.	Lahara
62.	Khondh Paroja	86.	Loar
63.	Kapu Saora	87.	Luhar
64.	Kindal Savar	88.	Lodha Khadia
65.	Kampa Seura	89.	Meria Gond
66.	Kampo Saora	90.	Malua Kandha

1	2	1 2
91.	Muli Kandha	114. Paraja Bhuyan
92.	Mano Savar	115. Praja Bhuyan
93.	Mutha Savar	116. Puran
94.	Mutha Saora	117. Pahadi Kharia
95.	Mana Saora	118. Pengu Kandha
96.	Mussara Koya	119. Patra Savara
97.	Mallah Saora	120. Paba
98.	Malla Savar	121. Rajkuli Bhuyan
99.	Mankidia	122. Rautali Bhuyan
100.	Nageswar	123. Rajkoli Bhuyan
101.	Nagabansimunda	124. Rajodi Bhuyan
102.	Ollera Gadaba	125. Raja Kandha
103.	Oriya Saora	126. Routia
104.	Oriya Kandha	127. Sudho Soura
105.	Penga Paroja	128. Suna Saora
106.	Pengu Paroja	129. Sudha Savar
107.	Porja	130. Sudha Saora
108.	Parjia	131. Sano Bhottada
109.	Paroja Bhuyan	132. Sana Gadaba
110.	Pauri Bhyan	133. Satara Kharia
111.	Paudi Bhuyan	134. Selia Paroja
112.	Paik Bhuyan	135. Singalal Bhumiha
113.	Paidi Bhuyan	136. Saara

194	Written Answers to	[RAJYA SABHA	[] Unstarred Questions
1	2	1	2
137.	Sara	154.	Jhodia
138.	Tankala Savar	155.	Oram/Uraon
139.	Tankla Saora	156.	Anati Dora/Enati Dora
140.	Tamodia Bhumija	157.	Muria
141.	Tamudia Bhumija	158.	Paika Bhuyan/Paik Bhuyan
142.	Tamandia Bhumij	159.	Paharia (Kamar)
143.	Tamaria	160.	Oran Mudi (Mudi)
144.	Tamulia Bhumija	161.	Sualgiri/Swalgiri (Shabar)
145.	Tamadia Bhumij	162.	Mani Dora/Mana Dora/
146.	Tali Bhumija		Mane Dora
147.	Tikiria Kandha	163.	Paraja Bhuyan
148.	Tikri Kondh	164.	Konda Reddy/Konda Reddi
149.	Uram	165.	Bhil
150.	Durua	166.	Puran/Bhanja Puran/ Tamdia
151.	Nakasia/Naxia		Puran/Tamudia Puran/Tamuria Puran/Tamaria Puran
152.	Kandha Kumbhar	167.	Inclusion of 'Kui Kandha'
153.	Tanla Gauda		Instead of "Kui"

Plan for development of special tribal area

†2914. SHRI FAGGAN SINGH KULASTE: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the special plans formulated by Government for development of tribal areas particularly for special tribal areas in the country;

(b) whether it is also a fact that said plan is for key areas of special tribal areas such as education and medical care;

[†]Original notice of the question was received in Hindi.